

**GOVERNMENT OF INDIA  
AGRICULTURE  
LOK SABHA**

UNSTARRED QUESTION NO:4596  
ANSWERED ON:23.04.2013  
VACANT POSTS IN LAKSHADWEEP  
Sayeed Muhammed Hamdulla A. B.

**Will the Minister of AGRICULTURE be pleased to state:**

- (a) the total number of posts that have been sanctioned for the cooperative sector by the Union Government in the country;
- (b) the number of cooperative inspectors (including sub-inspectors and junior inspectors) currently employed in the Lakshadweep Administration;
- (c) whether any proposal to create new posts, has been floated or is pending clearance from the Government;
- (d) if so, the details of the number of posts likely to be created;
- (e) whether the Government is aware of the number of posts that are currently lying vacant under the Lakshadweep Administration; and
- (f) if so, the details thereof and the reasons therefor?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FOOD PROCESSING INDUSTRIES (SHRI TARIQ ANWAR)

- (a): Cooperative is a state subject and therefore the posts for the cooperative sector under the States/UTs. are sanctioned by the respective State Government/Union Territory.
- (b): The UT Administration of Lakshadweep has informed that 16 + 1 (supernumerary posts) are employed in the Lakshadweep Administration, as on 20.02.2013.
- (c): No, Madam.
- (d): Does not arise.
- (e) & (f): the details of the posts and time for which they are vacant, as on 20.02.2013 are as under:

Post vacant      With effect from

Two posts of Assistant Registrar    25.04.2010  
and  
01.05.2012

Three posts of Cooperative Inspector    14.06.2011,  
13.03.2012,  
07.05.2012,

These posts are vacant as the regular incumbents are in deputation to various cooperative societies on the posts created as per their Bye-Laws.